these films to the offices of American film producers in India; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir. So far, the Film Finance Corporation has contracted for ten films—four from Canada, one from France, one from Bulgaria and four from U.K.

- (b) The main features of the policy are non-discriminatory imports on global basis, canalised through the Film Finance Corporation, with emphasis on quality and commercial viability.
- (c) The question of utilising the expertise of the established distributors of foreign films is under consideration.
 - (d) Does not arise

पुर्व चम्पारन जिले में डाक सेवाएं

3200 श्ली विभूति मिश्राः क्यासचार मत्रीयह बताने की कृपाकरेंगे कि

- (क) क्या उत्तर बिहार में पूर्व चम्पा-रन जिले में डाक सेवा 1974 के ग्रगस्त महीने में ग्रस्तव्यस्त है ग्रौर डाक के मिलने में हभनों की देरी हो जाती है, ग्रौर
- (ख) यदि क्षा, तो इसको सुव्यवस्थित करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

संबार मंत्री डा॰ शकर दराल शर्मी):
(क) सितम्बर, 1974 के महोने में चम्पा-रन जिला विनाशकारी चाढ की चपेट में आ गया था जिससे इस जिले के कई स्थानों पर रेल झीर सडक सचार व्यवस्थाये झस्त-व्यन्त हो गई थी। फलस्वरूप कुछ रेल डाक सेवा सेक्शनों का काम-काज भी झव्य-वस्थित हो गया था। इसके झलावा कुछ सड रु परिवहन सेवाये पा विश्वसनीय नहीं गह गयी थी।

(ख) सभी सुलभ माधतों से डाक के आवागमन की व्यवस्था की गई थी। बाद पीडित इनाकों में रेलों वा आवागमन आभी तक पूरी तरह समान्य नहीं हो पाय है। बिहार के पोस्ट स्टर जनरल डाक व्यवस्था पर पूरी निग ती रख रहे हैं और जैसी स्थिति होती है, उसी के मुताबिक समय समय पर व्यवस्था कर रहे हैं।

Functioning of Telephones in the Capital

3201 SHRI S C SAMANTA: Will the Minister of COMMUNICATIONS be pleased to state.

- (a) whether the telephones in the Capital towns of New Delhi and Delhi go dead for hours together almost every day and complaints made to the authorities of the telephone Department do not bear any fruit; and
- (b) if so, the additional steps taken for improving the situation?

THE MINISTER OF COMMUNICA-TIONS (DR. SHANKER DAYAL SHARMA): (a) and (b). No, sir. Steps have been taken for improving the services. These include—

> (a) The organisational set up of Delhi Telephones has been recently re-organised to achieve better control and improved performance.

- (2) Dealing of complaints on a decentralised basis by Area Managers.
- (3) The obsolete and old exchange equipments which have completed their life are being gradually replaced.
- (4) Additional relief equipment is being installed wherever necessary to meet the high traffic demands.
- (5) A programme of upgradation of the performance of Crossbar Exchanges is on hand.
- (6) The problem of short supply of spares is being checked and important essential spaces are being arranged for from I.T.I.

Television Centres in India and their Radius of Operation

3202. SHRI SHANKER RAO SAVANT; Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Which are the television centres in India; and
- (b) the radius of operation of each one of them (i.e., effective visibility)?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINGH): (a) T. V. Centre, Delhi, T.V. Centre, Bombay, T.V. Centre, Srinagar, T.V. Transmitting Centre, Amritsar, T.V. Relay Centre, Poona.

(b) Approximate range of the T.V. Centres is given below:—

Delhi	60 KMS
Bombay	70-100 KMS
Srinagar	30-70 KMS
Amritsar	65 KMS
Poona	50-90 KMS
2921 LS-8.	

12.00 hrs.

(Interruptions)

MR. SPEAKER: How can you raise it without notice to me? I am not allowing that. I am not calling you. I have not called any Member.

(Interruptions)

MR. SPEAKER: There is no notice with me. I am not allowing this. There is no question of your drawing my attention to it unless you give me a notice. Kindly sit down.

(Interruptions)

MR. SPEAKER: Mr. Munsi, you will kindly sit down. You do not give any notice. You do not inform the Speaker. You abruptly get up and start speaking. What is all this? After all there should be something before me, some order of business.

(Interruptions)

श्री घटल बिहारी वाजपेयी (ग्वालियर):

ग्रघ्यक्ष महोदय, हमे श्रो लिलत नारायण मिश्र के खिलाफ प्रिविलेज मोणन पेण करने की इजाजत दीजिये। वह ग्रापके विचाराधीन है।

(Interruptions)

MR. SPEAKER: All of you will please sit down. I cannot try my lung power. There is no notice from you. I shall not allow this. You will please sit down.

May I request all of you to please sit down. So far as the privilege motion, against this hon. Member is concerned, there is nothing before me; no notice was given; no information was given.

SHRI S. M. BANERJEE (Kanpur): I rise on a point of order.

MR. SPEAKER: Please sit down. Some motions were moved during the pendency of the previous motion about Tulmohan Ram and others.....

(Interruptions)